

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR **22.02.2021** THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b>AT 11.00 A.M.</b>								
<b>1</b>	MA.No. 538/2020 (Interim Application) & A.No. 500/2020 <b>A/W</b>	63 Moons Technologies Ltd.	Mr. Somasekhar Sundaresan, Adv. i/b Hariani & Co.	<b>SEBI</b>	Mr. Shiraz Rustomjee, Sr. Adv. i/b ELP	Further Hearing	18.02.2021	<b>FITPROPERCRITERIA</b>
	A.No.55/2021	Jignesh Shah						
<b>AT 11.30 A.M.</b>								
<b>2</b>	MA.No. 482/2020 & MA.No. 99/2020 & A.No. 80/2020	Edelweiss Custodial Services Limited.	Mr. Sameer Pandit, Advocate –I/b- Wadia Ghandy	NSE Clearing Limited &Ors	Mr. Pesi Modi, Senior Advocate –i/b Shardul Amarchand Mangaldas – R1(NSEIL) , None –R2 Mr. Paras Parekh, Advocate for Intervenor	Admission/ Final Disposal	13.01.2021	EDLEWEISS

AT 11.32 A.M.								
3	A.No. 197/2019 <b>A/W</b>	Daulat Laxmilal Chandrliya	Mr. Kamal Agrawal, FCA	SEBI	Mr. Chirag Bavsar, Advocate- i/b MDP and Partners	Admission/ Final Disposal	21.01.2021	DAULAT
	MA.No. 370/2019 & A.No.286/2019							
AT 11.35 A.M.								
4	153/2019 <b>A/W</b>	Amit Kumar	Mr. Amit Gupta, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	Admission/ Final Disposal	04.02.2021	AOPAL
	154/2019 <b>A/W</b>	Nupur Agarwal						
	155/2019 <b>A/W</b>	Anuj Kumar Agarwal						
	156/2019 <b>A/W</b>	Smita Agarwal						
	157/2019 <b>A/W</b>	Radha Rani						
	158/2019	Amit Kumar Agarwal HUF						
AT 11.37 A.M.								
5	A.No. 471/2020	Bhargav Ranchodlal Panchal & Anr.	Mr.Vinay Chauhan, Advocate	SEBI	Mr. Abhiraj Arora, Advocate	Admission/ Final Disposal	16.12.2020	LIMITATIONRECOVERYWTM

AT 11.39 A.M.								
6	04/2020	Shaswat Stock Brokers Pvt. Ltd.	Mr. Monaal Davawala, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission/ Final Disposal	03.02.2021	<b>AOSSBL</b>
AT 11.41 A.M.								
7	L.No. 413/2019 <b>A/W</b>	Sanjay Jethalal Soni & Ors.	Mr. Nishany Upadhyay, Advocate i/b Jyoti Pandey, Advocate	SEBI	Mr. Kumar Desai, Advocati/b Legasis Partners	Admission/ Final Disposal	21.01.2021	<b>SONIAO</b>
	263/2019	Sanjay JethalalSoni						
AT 11.43 A.M.								
8	267/2019 <b>A/W</b>	Dhiren Dharamdas Agrawal	Mr. Nishany Upadhyay, Advocate i/b Jyoti Pandey	SEBI	Mr. Chirag Bhavsar, Advocate- I/B MDP & Partners	Admission/ Final Disposal	21.01.2021	<b>SANJAYAO</b>
	270/2019 <b>A/W</b>	AmulGagabhai Desai &Anr.						
	271/2019 <b>A/W</b>	JimishJitendrabhaiSoni &Anr.						
	272/2019 <b>A/W</b>	Mahesh Somabhai Desai						
	273/2019 <b>A/W</b>	SwetaDilipkumarSoni &Anr.						
	274/2019 <b>A/W</b>	Praveen DadujiThakar						

	275/2019 <b>A/W</b>	KrunalGopaldasRana &Anr						
	276/2019 <b>A/W</b>	NalinkumarNarottamb hai Pala &Ors.						
	MA.No. 72/2021 &A.No. 265/2019	Sanjay Jethalal Soni & Ors.						
<b>AT 11.45 A.M.</b>								
<b>9</b>	A.No. 339/2020 <b>A/W</b>	Shivris Resources Pvt. Ltd. & Ors.	Mr. Kunal Katariya, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission/ Final Disposal	03.02.2021	<b>DELAYEDPROCEEDINGS</b>
	A.No. 340/2020	Kumkum Agarwal						
<b>AT 11.47 A.M.</b>								
<b>10</b>	MA.No. 59/2018 & A.No. 69/2018 <b>A/W</b>	Presha Metallurgical Ltd. & Ors.	Mr. Prakash Shah, Advocate Mr. Prakash Shah, Advocate i/b R. V. Legal	SEBI	Mr. Gaurav Joshi, Senior Advocate- I/B K. ASHAR AND CO.	Admission/ Final Disposal	03.02.2021	<b>AOPML</b>
	MA.No. 399/2018 & MA.No. 635/2019 & A.No. 454/2018 <b>A/W</b>	Bipin C Gadhiya						
	MA.No. 400/2018 & A.No. 455/2018 <b>A/W</b>	Nilesh Kava						
	MA.No. 401/2018 & MA.No. 636/2019 & A.No. 456/2018	Govind Senma						

AT 12 NOON								
11	MA. No. 337/2018 & 396/2018 <b>A/W</b>	Rajeev Bhanot & Ors.	Mr. Somasekhar Sundaresan, Advocate	SEBI	Mr.Shyma Mehta, Sr. Advocate- i/b the Law Point	Admission/ disposal	15.02.2021	<b>SASTBHANOT</b>
	MA.No. 360/2018 & A.No. 405/2018 <b>A/W</b>	Vijay Sharma						
	MA.No. 525/2019 & A.No. 562/2019	Shruti Sharma						
AT 12.15 P.M.								
12	96/2019 <b>A/W</b>	Nikhil Mansukhani	Mr. Vikas Bengani, Advocate i/b Dr. S. K. Jain, Practicing Company Secretary	SEBI	Chirag Bavsar, Advocate-i/b MDP and Partners	Admission/ disposal	09.02.2021	<b>AOMAN</b>
	221/2019	JPA Solutions Pvt. Ltd. And Anr.	Ms. Mona Vora, Advocate					
AT 12.25 P.M.								
13	214/2019 <b>A/W</b>	Geofin Comtrade Limited	Mr. Zerick Dastur, Advocate i/b Zerick Dastur Advocates	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.  Mr. Arvind Lakhawat, Advocate i/b Vaish Associates for the Intervenor	Admission/ Disposal	21.01.2021	<b>GEOCOM</b>
	217/2019 <b>A/W</b>	Phillip Commodities India Pvt. Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates					
	218/2019 <b>A/W</b>	IIFL Commodities Limited	Ms. Aparna Wagle, Advocat i/b Alliance Law					
	288/2019 <b>A/W</b>	Anand Rathi Commodites Limited	Mr. Ameya Gokhale, Advocate i/b Shardul Amarchand Mangaldas &					

	289/2019	Motilal Oswal Commodities Broker Pvt. Ltd.	Co Mr. Robin Shah, Advocate i/b Parinam Law Associates					
<b>AT 12.35 P.M.</b>								
14	555/2019 <b>A/W</b>  MA.No. 94/2020 & A.No. 81/2020	Shyam Rathi HUF  Shyam Rathi HUF	Mr. Rushin Kapadia, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b. ELP	Admission/ Final Disposal	11.02.2021	<b>SHALEENMINISCULE</b>
<b>AT 12.45 P.M.</b>								
15	A.No. 580/2019	Nirmal Kotecha	Mr. Aditya Bhansali, Advocate y i/b Mindspright Legal	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission/ Final Disposal	29.01.2021	<b>WTMUAL</b>
<b>AT 12.55 P.M.</b>								
16	A.No. 351/2020 <b>A/W</b>	Euram American Investment Bank AG	Mr. Dharam Juman, Advocate i/b Ganesh & Co.	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co.	Admission/ Final Disposal	22.01.2021	<b>FARMAXGDR</b>
	MA. No. 201/2020 (Interim Relief) & A.No. 214/2020 <b>A/W</b>	Nithish Bangera	Mr. Amir Arsiwala, Advocate					
	A.No. 286/2020	Sanjay Aggarwal	Ms. Aishwarya Shubhangi, Advocate					

**AT 1.05 P.M.**

<b>17</b>	A.No. 578/2020 <b>A/W</b> A.No. 584/2020	G.R.K. Reddy &Ors.	Mr. Joby Mathew, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission/ Final Disposal	28.01.2021	<b>PREFERENTIALSHARES</b>
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**AT 1.15 P.M.**

<b>18</b>	A.No. 436/2020	Pankaj J. Shah (HUF) &Ors.	Mr. Kunal Katariya, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission/ Final Disposal	05.01.2021	<b>CORNERSHARESIPO</b>
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**AT 1.25 P.M.**

<b>19</b>	A.No. 472/2020	S.N. Sharma	Mr. Prakash Shah, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b. K. Ashar & Co	Admission/ Final Disposal	04.02.2021	<b>MPSGDR</b>
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**AT 1.35 P.M.**

<b>20</b>	A.No. 72/2021	Sorabh Kumar Poddar	Mr. Prakash Shah, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate- I/B MDP	Admission/ Final Disposal	05.02.2021	<b>MISHKAPRICERISE</b>
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